

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 371/2019 in
O.A. No. 4473/2015**

New Delhi, this the 4th day of October, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

A. K. Malhotra,
S/o Late Ram Chand Malhotra,
R/o: Plot No. 255, Flat No. S/2,
Anand Niketan Apartments,
Adarsh Nagar,
Jaipur (Rajasthan)- 302004.

... Petitioner

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri Anil Gopi Shankar Mukim,
Secretary,
Ministry of Mines,
Shastri Bhawan,
New Delhi.
2. Shri Dinesh Gupta,
Director General,
Geological Survey of India,
No. 27, Jawahar Lal Nehru Road,
Kolkata – 700016.

... Respondents

(By Advocate : Shri Ranjan Tyagi)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman**

This Contempt Petition is filed alleging that the respondents did not implement the order dated 03.05.2019 passed by this Tribunal in O.A. No.4473/2015.

2. Today it is reported that in WP(C) No. 8724/2019, the Hon'ble High Court of Delhi has stayed the operation of the order in the O.A. Therefore, we close the Contempt Petition. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/